

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29. C.P.(IB)-3234(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.12.2019**

NAME OF THE PARTIES:- M/s Edac Engineering Limited

V/s

G R Infrastructure PVT Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the both sides, list this matter on 23.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)